

(b) and (c). The Delhi Administration had frozen membership on 3rd August, 1967. A simplified procedure for verification of membership of the house building cooperative societies has been introduced by the Delhi Administration. Under this procedure, all persons who were enrolled prior to 3rd August, 1967, but were expelled by the societies for whatever reasons, will be served a notice (with a copy to the society) by the Delhi Administration to ascertain the legality of their expulsion under the Cooperative Law. Persons in this category, if re-admitted, will be eligible for allotment of plots.

The cases of those persons who claimed that they had enrolled themselves prior to 3rd August, 1967 but due to some omission their names were not included will also be considered by the Delhi Administration before considering the cases of persons who were enrolled as members after 3rd August, 1967.

Central Aid to Higher Secondary Schools in Tamil Nadu

4757. SHR P. S. RAMALINGAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Higher Secondary Schools in Tamil Nadu; and

(b) the extent of Central Government aid to such schools?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information provided by the State Government there was no Higher Secondary School in Tamil Nadu in 1976-77.

(b) Question does not arise.

Role of Department of Supply in Growth of Small Scale And Cottage Industries.

4758. SHRI S. D. SOMASUNDARAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the role of Department of Supply in the growth of small scale and cottage industries sector;

(b) the policy of the Department in placing supply orders on that sector;

(c) the average percentage of value of orders placed in a year compared to the total value of orders; and

(d) details of any proposal for additional encouragement of the sector?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Department of Supply has as one of its purchase policy objectives, the encouragement, to the extent possible, of production and utilisation of small scale and cottage industries products for Government purchases.

(b) (i) The policy of the Department is to purchase products reserved for purchase from the S. S. I. numbering 241 items exclusively from that sector.

(ii) It gives price preference to the extent of 15 per cent to small scale and cottage industries in respect of products manufactured both in the small and large scale sectors.

(c) The value of orders placed on the small scale and cottage industries during 1976-77 came to 12.5 per cent of the value of total orders placed. (Out of total orders valuing 781.24 crores during the year 1976-77 orders valuing 95.68 crores were placed on the small scale and cottage industries).

(d) The Department of Supply is reviewing on a continual basis, possi-